(iii) (a) Eighty-fourth Aonual Report and Accounts of the 1 B P Company Limited, Calcutta, the year 1991-92, together with the Auditors' Report on Accounts and the Comments of the Comptroller and Auditor General of India thereon

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- (b) Review by Government on the working of the above Company. [Placed in Library See No. L.L. 3623/93 for (a) and (b)]
- II. Statements (in English and Hindi) giving reasons for the delay laying the papers mentioned at (I) above.

Report of the Comptroller and Auditor General of India-relating to the Burn Standard Company Limited

THE MINISTER OF STATE THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MIN-ISTRY OF PARLIAMENTARY FAIRS (DR. ABRAR AHMED), Sir, on behalf of SHRIMATI KRISHNA SAHI, I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of Report of the Comptroller and Auditor General of India-Union Government-[No 5 (Commercial) of 1992] relating to the Burn Standard Company Limi-[Placed in Library, See No. LT. ted. 3615/93]

(The Deputy Chairman in the Chair)

THE DEPUTY CHAIRMAN: Special Mentions.

(Interruptions)

....

RE. DEMAND FOR STATEMENT ON BOMB BLAST IN CALCUTTA

PADMANABHAM SHRI MENTAY (Andhra Pradesh): There is blast in Calcutta, Madam, killing about 35 people. This is a serious There is a rotal failure of the Government in containing these incidents.

SHRI YASHWANT SINHA (Bihar): Why has the Home Minister gone away? (Interruptions)

SHRI MENTAY PADMANABHAM: Madam, Delhi will be next in the line. Is Delhi safe. Madam? (Interruptions)

THE DEPUTY CHAIRMAN: Order. Please. If everybody speaks together, it cannot be heard.

SHRI YASHWANT SINHA: Madam. the Home Minister was informed of the fact...(Interruptions)

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): The Minister should make a statement.

SHRI YASHWANT SINHA: The Home Minister knew that we are going raise this issue of the Calcutta He suddenly left this House. Where has he gone? (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINIS-TRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): The Minister of State is here, Madam.

CHAIRMAN: The THE DEPUTY Minister of State for Home Affairs is Mr. P. M. Sayced is here. bare.

SHRI YASHWANT SINHA: Madam, I have great personal regard for Mr. P. M. Sayeed. Mr. P. M. Sayeed knows Madam, that we have nothing But I find it extremely against him. unacceptable that the Home Minister who was sitting in this House should have gone away immediately after Ouestion Hour was over knowing full well that we are going to raise this issue of Calcutta blast.

SHRI DIPEN GHOSH (West Bengal): The Home Minister knows it personally. He assured us that he would share with us whatever information he has.

SHRI YASHWANT SINHA): There must be a re-cons for this. (Interruptions)

THE DEPUTY CHAIRMAN: Just a minute. Let me find out. ... (Interruptions)

SHRI SURESH KALMADI (Maharashtra): There should be a statement on the Calcutta blast.

THE DEPUTY CHAIRMAN: Let me find out. (Interruptions)

SHRI DIPEN GHOSH: The Home Minister was informed of that fact, and be assured us that he would share with us whatever information he has. He must now inform the House... (Interruptions)

THE DEPUTY CHAIRMAN: Order. please. If you just sit down and keep quite then I can ask the Ministed. (Interruptions) Let me find out...because the Members are agitated...(Interruptions)... they wanted Mr. Chavan, the Home Minister to answer because. 1 believe, he was to answer as the Minister for Pastiamentary Affairs has informed them that the Home Minister will inform. Now, let us find who Mr. Chavan might have to go somewhere urgently or on some pre-commitment. (Interruptions) Please. Let Then you can comment. find out. (Interruptions)

SHRI VITHALRAO MADHAVRAO JADHAV- Madam, the Home Miniseer must be here and assure the House that he will make a statement on the Calcutta incident. There is a threat to Delhi also. And the total economy of the country is in peril.

(Interruptions)

THE DEPUTY CHAIRMAN: Let the Minister of Parliamentary Affairs let us know. Mr. P. M. Sayced is here. Let us find out what the problem is. ग्रांप तशरीफ रखिए...

डा. अवरार अहमव: मैं माननीय सदस्यों की भावनाओं से पूरी तरह से सहमत हूं...(व्यवधान) भी सत्य प्रकाश मालवीय: (उत्तर प्रदेश): ग्राप पूछें कि मंत्री कहां हैं? श्रापने सीधा सा सवाल पूछा है... (ध्यवधान)

उपसभापति : मालवीय जी, जरा बोलने तो दीजिए . . (व्यवधान)

श्री सत्य प्रकाश मालवीय: उनको बताना चाहिए कि मंत्री जी कहां हैं? ... (व्यवधान)

SHRI KAMAL MORARKA (Rajas-than): Madam, Dr. Abrar Ahmed has been a professor and he is in the habit of speaking for forty minutes. But we want a 2-minute answer from him as to where the Home Minister is.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED): Madam, I am here and I can...(Interruptions.)

DR. MRAR AHMED: The Minister of State 7. Home Affairs is here. He will listen to what the Members would say and when the information is collected, the Home Minister will come and reply
(Interruptions)

SHRJ MENTAY PADMANABHAM: This is utter ballousness. I have great respect for Mr. Sayeed, but....

SHRI P.M. SAYEED: I am entirled to make a statement.

SHRI MENTARY PADMANABHAM: Madam, the situation is so grave that the entire House wanted the Home Minister to be here. It does not mean that we are showing any disregard for the other Minister. But the situation is so grave that we wanted the Home Minister to be present in the House. (Interruptions)

SHRI P.M. SAYEED: But I am part of the Government.

SHRI MENTAY PADMANABHAM: Everybody is part of the Government..... (Interruptions.)

THE DEPUTY CHAIRMAN: The point is, there is nothing against Mr. P.M. Sayeed coming and giving a statement. I want to make it very clear that I don't think any Member in this House means any disrespect to Mr. Sayeed. The question is that Mr. Chavan had committed to come and make a statement. This was informed by Dr. Abrar Ahmed and some of the Members personally talked to him now, the Members are only agitated or unhappy or concerned that when the Minister confirmed that is going to make a statement, there should be some reason for his not being here. There should be some reasons why he is not here.

SHRI YASHWANT SINHA: I wish to add to what you have said. P. M. Sayeed has the absolute right, undeniable right, to make a statement. We do not contest it. The only point is, the other day when we had a discussion on Bombay, we were told that the Home Minister was busy in the other House, and we all accepted that Mr. Sayeed will make the statement and fisten to the debate and finally the Home Minister will come and reply to discussion. We did not stand on tech-But here is a situation nicalities. when the Home Minister wasaware that we are going to raise matter, without taking your leave, without your permission, he just left This is what we find as highly House. If he had to unacceptable. should have said that he has this business or that and that he wants to leave and whether he has the permission the leave of the House to leave. But he just left the House. This is what are objecting to.

THE DEPUTY CHAIRMAN: He wants to give an explanation. Let him explain:

SHRI DIPEN GHOSH: I can understand that the Home Minister might have asked his colleage, Mr. Sayeed to look after it. But the question is whether ou had been informed by the Home Minister that he was busy with

some other matter so that this matter could be handled by the other Minister.

SHRI VIREN J. SHAH (Maharash(ra): This is on record that he will reply.

SHRI DIPEN GHOSH: I was present. The Home Minister as kept that we would raise the issue of cutta blast on the basis of the information from a newspaper report and the Home Minister assured through Parliamentary Minister of State for Affairs, Dr. Abrar Ahmed, that he would share all the information he will us if it is raised after the Question Hour. Immeriately, after the Question Hour ended, he left. My point is, it was imperative on the part of the Home Minister, it was incumbent on the part of the Home Minister, to have remained here and made the statement, unless he with other business Or, busy he should have kept the Minister of Stare for Parliamentary Affairs informed. As the Minister of State for Parliamenrary Affairs has said, he was not also kept informed. Of course, Mr. Sayeed has, absolutely, a constitutional right to make the statement. But the question is, he could have collected the information, He said that he would collect the information and share the same with us.

THE DEPUTY CHAIRMAN: I was not informed that the Minister was somewhere else. No doubt, Mr. P.M. Sayeed is here. He can make the statement. He is giving an explanation. But I feel that it was proper that either the Minister of State for Parliamentary Affairs or the Chair should have been kept informed so that I could tell the Members. What is the problem? This is not proper.

SHRI MENTAY PADMANABHAM: This amounts to taking the House lightly

SHRI P. M. SAYEED: Madam, it is really most unfortunate. It is really most unfortunate.

THE DEPUTY CHAIRMAN: Mrs. Margaret Alva wants to say some hing. (Interruptions)

SHRI P. M. SAYEED: It is unfortunate. Last time also, when I stood up here, my esteemed colleagues objected to it and said that I had not visited Bombay and, therefore, I was not entitled to make a statment here.

THE DEPUTY CHIRMAN: They did not say 'entitled'

SHRI P.M. SAYEED: They said

THE DEPUTY CHAIRMAN: The word 'entitled' was not used. Never, You are entitled to make a statement, on behalf of the Government.

SHRI P. M. SAYEED: Madam, about this explosion at Calcut'a, my senior colleague was here. After the Question Hour, he left. He had some business in the other House. He said 'You be here'. Am I not entitled to make the statement here, on behalf of the Government, on behalf of my senior colleague? Is it compulsory that the senior Minister should be present here even if there is no item on the agenda which requires his presence here?

SHRI H. HANUMANTHAPPA (Karnataka): That is not the issue.

THE DEPUTY CHAIRMAN: That is not the issue, Mr Sayeed.

SHRI P. M. SAYEED: That is the issue. (Interruptions)

THE DEPUTY CHAIRMAN: Please sit down. That is not the issue. (Inter-ruptions) Please take your seat, Mr. Sayeed. (Interruptions) Please. Let there be silence in the House. Let me make it clear. The other day also, Mr. Sayeed. there was no disrespect shown to you. The only point of the Members was that the Minister of State for Home, Mr. Rajesh Pilot, and the Home Minister, Mr. S. B. Chavan, had visited Bombay and, therefore, they might be able to give an eyewitness view of what

they saw. There were two Ministers who visited Bombay. One could have been there and he could comment or supplement, after the statement was made, This was the concern of the Members. Therefore, there is no question of any disrespect. There is no question. It is not that you are not competent to speak on behalf of the Government, or, on behalf of the Home Minister. But the point is, when the Home Minister was here, when the Home Minister had given a commitment that he would make a statement here, he should have had the courtesy to inform the House and the Chair. That is the issue. Nothing else.

SHRI P. M. SAYEED: With all humility, I want to say, Madam.....

THE DEPUTY CHAIRMAN: Mrs. Margare: Alva wants to say something.

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS WITH CHARGE OF THE. ADDITIONAL OF STATE IN THE MINISTER PARLIAMENTARY OF MINISTRY (SHRIMATI MARGARET AFFAIRS ALVA): I just want to convey to the Members that Mr. Rajesh Pilot has flown to Calcutta. He is in Calcutta, In the other House

SHRI PRAMOD MAHAJAN (Maharashtra): We are asking about Mr. Chavan,

SHRIMATI MARGARET ALVA:
The Home Minister is in the other
House We have just sent for him. He
is in the other House Mr. Sayeed has
been asked by him to make the statement The Home Mnister is, at the
moment in the other House on an issue
raised by the Leader of Opposition
there.

THE DEPUTY CHAIRMAN: There is no dispute about it. Mrs. Alva. (Interruptions) Don't repeat again.

SHRI KAMAL MORARKA: We understand English. You need not repeat it again and again. (Interruptions)

श्री विष्णु कान्त शास्त्री : (उत्तर प्रवेश): श्रवरार ग्रहमद जी उन्होंने खुद कहा था कि मैं यहां बोलगा। . . . (व्यवधान)

श्रीमती सुवमा स्थराज: (हरियाणा): जैसा ब्रापने कहा संसदीय परम्परात्रों में भी शिष्टाचार की कोई भूमिका होती है। (व्यवधान)

डा. अधरार अहमदः जो सदन में यह बाल कही जा रही है कि गृह मंत्री चन्हाण साहब ने स्टेटमेंट देने के लिए कामिट किया था तो मैं इस स्थिति को क्लीयर करना चाहता हं। धारह बजे जब यह चर्चा चले रही थी तो सब अयोजिशन के लीडर चैम्बर में थे तो मैंने यह कहा था चव्हाण साहब से पुछकर में बताता हूं कि वह कलकत्ता के ग्रंदर जो जम विस्फोट हमा है उसके बारे में क्या करेंगे। उसके बाद जब मैं यहां श्राया तो मैंने कहा कि च।हाण साहब ने यह कहा है कि हमें जो ब्रब तक सूचना मालूम हुई है, जो भी, उसके बारे में हम हाऊस के श्रंदर कहेंगे। उसके बारे में हम हाउस मैं कहेंगे। बाकी फुलफ**ले**ज्ड स्टेटमेंट जब पूरी सूचना कलेक्ट यहा जाएगी तो देंगे। इसका मतलब यह नहीं है कि चच्हाण साहब ही देंगे। गृह मंत्रालय के जो भी मेत्री यहां ऐवेलेबल होंगे, मिनिस्टर श्राफ स्टेट श्री पी. एम. सईद या श्री पायलट, वे बोलेंगे . (ब्यवधान)।

SHRI MENTAY PADMANABHAM: He has shown disrespect to the House. This is a question of privilege of this Definitely, this is a question House, should have taken of privilege. He your leave and then left the House. (Interruptions).

SHRI DIPEN GHOSH: He could have got up and said that his junior was going to make a statement

SHRI MENT'AY PADMANABHAM: We are not belitting anybody's fameg in this House. We are only objecting to the way in which the Leader of the

House has behaved. This is a question of privilege of this House. He shown disrespect to the House.

Statement bomb

blasts in Calcutta

SHRI JAGESH DESAI (Maharashtra): Can I say something? (Interruptions).

CHAIRMAN: Mr. THE DEPUTY Abrar, do not complicate the sitution. The Members are not paying any thing, The Members are not paying any thing, let me say it again. The Members are only saying that while the Home Minister was here in the Question Hourthey only want respect of the Members and you are a Member of this House also-the Home Minister could say, "I have to make a statement in the Lok Sabha. My colleague Shri P.M. Sayeed is going to make a statement." There is no objection. These two words are not going to lower anybody's digni'y. Now the matter is over

SHRI JAGESH DESAI: Can I say something?

THE DEPUTY CHAIRMAN: What is it?

SHRI JAGESH DESAI: What want to say is, you directed the Minister to find out where Shankarraoji gone. That is your direction. Let them find out and say...

THE DEPUTY CHAIRMAN: Thev have informed.

SHRI JAGESH DESAI: Then 'he matter ends there

THE DEPUTY CHAIRMAN: Now is closed. that matter

SHRI PRAMOD MAHAJAN: He has gone to Lok Sabha to make a statement because he is a Member of the Rajya Sabha and Shri P. M. Sayeed come to Rajya Sabha to make a statement because he is a Member of the Lok Sabha. So, it is only exchange of Ministers.

THE DEPUTY CHAIRMAN: let me allow Shri P. M. Sayeed to make a statement with a clear conscience that nobody is against him in this House.

SHRI P. M. SAYEED: Not at all not even you, Madam

THE DEPUTY CHAIRMAN: Аге you making a statement or what?

SHRI P. M. SAYEED: What I want to say, before I give this information...

THE DEPUTY CHAIRMAN: Is it a reaction or a statement or information?

SHRI P. M. SAYEED: My esteemed colleague. Shri Rajesh Pilot, has gone to Calcutta.

SHRI N. E. BALARAM (Kerala): 1 want to know whether he is making a (Interruptions) statement

SHRJ P. M. SAYEED: When he will be coming back .

SHRI N. E. BALARAM; Is be making a statement? I want to know this.

SHRI P. M. SAYEED: he will be full of information. (Interruptions). I am giving details of the information received from the Chief Secretary. West Bingal (Interruptions)

THE DEPUTY CHAIRMAN, Members are agitated. (Interruptions).

SHRI N. E. BALARAM: If be making a statement, we should get a

SHRI P. M. SAYEED: It information, not statement.

श्री कैलाश नारायण सारंग : (मध्य प्रदेश): यह सरकार ग्रस्त व्यस्त हो गई है, इसका कोई हिसाब किताब नहीं बचा है। इनको स्टेटमेंट ग्रौर इन्फार-मेशन में क्या फर्क है यही नहीं मालुम है।

SHRI YASHWANT SINHA: happened in Calcutta we all know. (Interruptions). Has he finished what he wanted to say? Please ask him.

THE DEPUTY CHAIRMAN: I do not know.

SHRI YASHWANT SINHA: all that he.. (Interruptions).

blasts in Calcutta

Statement bomb

THE DEPUTY CHAIRMAN: If everybody is speaking. I do not know what is happening. Please sit down.

SHRI SOMAPPA R. BOMMAI (Orissa): May I make a suggestion? If the Minister has not full information, a time may be fixed, 3.00 p.m. or 4.00 p.m. When they get all the information, let them make a statement because Calcutta blast and the threat to Delhi itself that we have read in the press are very serious. Let them make a responsible statement at 3.00 or 4.00 p.m. so that we can participate in the debate.

THE DEPUTY CHAIRMAN: If the Housee agrees that he should come back at two o'clock, three o clock with a statement and if this is just the information which has appeared in newspaper, I think, we should take up other business which we have got. We can come back later, if you feel so. (Interruptions)

SHRI YASHWANT SINHA: We must have an assurance on the floor of the House on the time for the s'atement by the Government.

THE DEPUTY CHAIRMAN: He is only wanting to react.

THE LEADER OF THE OPPOSI-TION (SHRI SIKANDER BAKHT): What does he want to say? (Interruptions)

SHRI DIPEN GHOSH: What do they propose to do? Let him say that.

उपसभापति: भ्राप बैठेंगे तो बतार्थेंगे ना ।

Mr. Dipen Ghosh, if you sit then only can he get up and say. If five, ten persons are speaking at the same time, Mr. P. M. Sayeed is Deputy Chairman who can overpower everýbody's voice.

SHRI P M SAYEED: I would be the last person, Madam.

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उपसभापति: बोलिये, बोलिये।

SHRI P. UPENDRA (Andhra Pradesh): Mr. Pilot has gone to Calcutta, and he is coming back. Let him come back and give the report.

THE DEPUTY CHAIRMAN: Let him at least say what he wants to say. बोलिये. बोलिये।

SHRIMATI MARGARET ALVA: Madam Deputy Chairman, the Minister will be able to give the information which is now available with him.

SHRI MENTAY PADMANABHAM: That is already available in the newspapers.

THE DEPUTY CHAIRMAN: Please, Let the Minister speak.

SHRIMATI MARGARET ALVA: Madam, if you want a regular statement to be made, with all the clarifications which follow, as we do in this House, in that case, it will be later in the so that the Home Minister can come.

SHRI YASHWANT SINHA: At what time?

SHRIMATI MARGERAT You tell us. I mean, I am talking to the Chair. Let the Chairperson the time and tell us the time. (Interruptions)

SHRI HANUMANTHAPPA: H. Madam, before you speak, I want to say that we want an assurance. The Government should come back in the course of the day. Let it not happen that the Chair will fix one o'clock may not be possible. which They have to collect the information (Interruptions),

THE DEPUTY CHAIRMAN: enough has been said on it, enough has been said on it.

SHRI SUKOMAL SEN (West gal): Another point, another matter . . . (Interruptions).

THE DEPUTY CHAIRMAN: There is no point arising out of it. You please take your seat.

SHRI MENTAY PADMANABHAM: Let them fix the time.

THE DEPUTY CHAIRMAN: Please please, let me find out. Please, Just a minute. Now that the Miniser for Parliamentary Affairs is here.

एक मिनट जरा बैठिये। मैं **ग्राप**को बलाऊंगी । अभी बुलाती हूं । Mrs. Alva has said tha if the House agree on having a more comprehensive statement then, we should give time to the Government. Are you ready whatever information you have here? If the House wants you can give it now, but a proper statement you can bring at a lafer time whenever you are ready. But you must give us the time so that we can announce it and let the Members know about it, (Interruptions).

SHRL CHATURANAN MISHRA (Bihar). He has nothing other than what is available in the Press.

उपसभापति: सून तो लीजिये कि क्या कह रहे हैं। दो मिनट में क्या फर्क पडता है। ग्राप सुनियें तो ग्रभी। इतना इम्पेशेन्ट नहीं होना चाहिये। सन लीजियें।

श्री सत्य प्रकाश मालवीय : महोदयाः. मैं ग्रापका ध्यान इस ग्रोर श्राकषित करना चाहता हं कि...

उपसभापतिः सून लीजिये। फिर जब होगा देखा जायेगा।

SHRI JAGESH DESAL: Let him find out the time at which it can be made.

श्री दयानन्द सहाय: (बिहार) श्रापमे थ्रभी पूछा, हाउस चाहता है कि होन मिनिस्टर स्टेटमेंट हैं।

The House wants to hear from Mr. Sayeed.

SHRI R. K. DHAWAN (Andhra Pradesh): Mr. Pilot has gone to Calcutta. The House would like to know all the details. Let Mr. Pilot come back. Then the Government should make a statement.

SHRI KAMAL MORARKA; When?

SHRI R. K. DHAWAN: whenever he is able to make a statement.

SHRI YASHWANT SINHA: Let him say what he wants to say...(Interruptions)...

THE DEPUTY CHAIRMAN: There should not be any impropriety later on that the Lok Sabha had a statement and we did not have it. So, whatever he has got, let him make the statement. . . . (Interruptions).

SHRI P. M. SAYEED: This is not a statement. This is the information that I have ggot. (Interruptions) I can share that information with the House.

श्री शान्ति त्यागी: (उत्तर प्रदेश): एक मिनट। दिल्ली का नम्बर कब श्रायेगा, यह भी बठा दें।

THE DEPUTY CHAIRMAN: Order, please, in the House. I am not going to allow anybody. No.

SHRI AJIT P. K. JOGI (Madhya Pradesh): Madam, let him Take a short statement. Later a detailed statement can be made...(Interruptions)

THE DEPUTY CHAIRMAN: May I ask the Members whether they are interested to hear the Minister or they are not. If they are not interested, I will allow the special mentions which I have got... (Interruptions)

बोल लेने दीजिये। बोलिये, बोलिये।

Mr. Sayeed, you please speak. I don't want to hear any noise, please.

SHRI P. M. SAYEED: According the Chief Secretary, West Bengal: last night a blast took place, in which two houses were completely damaged. Front sides of the houses were damaged. Explosions took place in the B. R. Gangoli Street. Thirty-five persons are reported to have died. Fortyfive persons have been injured and are in the hospital receiving treatment. Another 47 persons have been discharged after first aid. Army explosive experts and forensic science experts have been deployed investigate the nature of the explosion Fires have been put off. Debrie is being removed. The Chief Minister of West Bengal visited the spot.

SHRI MENTAY PADMANABHAM: This is ridiculous. The newspapers have given much more information than what $i_{\rm S}$ being given by the Minister.

SHRI YASHWANT SINHA: Madam, at what time will they make the fuller statement? What is the time you are fixing for a fuller statement? (Interruptions)

THE DEPUTY CHAIRMAN: Will everybody sit down? Then I will find out. What time would you be ready to come before the House with a full statement? (Interruptions) Mr. Abrar Ahmed, Mrs. Alva, will you please listen? What time do you expect the Minister for Internal Security, Mr. Rajesh Pitot, to come back from Calcutta?

डा॰ अचरार आहमदः मेडम, इसका हम पता करवा ऱरहे हैं कि वे कब तक वापिस ग्राएंगे या गृह मंत्री कब तक स्टेटमेंट ⊧दे सकते हैं।

उपसभापतिः गृह मंत्री जी का स्टेटमेंट.. (व्यवधान)

SHRI DIPEN GHOSH: I can give more information than what the Minister has given.

(व्यवद्यान)

ज्पसभापति: प्लीज, गृह मंती जी का स्टेटमेंट पढ़ दिया गया है। जो भी इनफारमेशन उनके पास थी।

amount.

(Interruptions) Never mind. Don't go for the words. (Interruptions)

SHRI YASHWANT SINHA: Madam, I want the time to be fixed. The other day we missed the reply of the Home Minister amidst confusion.

उपसभापति: गृह मंत्री जो जे कहना चाह रहे थे उस हाऊस में उनके मिनिस्टर श्राफ स्टेंट ने यहां श्रापके सामने एख दिया हैं। जब उनको पूरी इत्तेला मिलेगी, जब राजेश पायलट जी वाशिस श्राएंगे तो उसके हाऊस को खबर करेंगे।

Will you agree it to be at 4 p.m.? 5.30 p.m. (Interruptions) O.K.

श्री कैलाश नारायण सारंग : महोदय भोपाल के पास एक गांव में एक्सप्लोसिव से भरा हुआ एक ट्रक पकड़ा गया है (व्यवधान)

श्री यशवन्त तिन्हा: ग्राज हम को इफ्तार पर भी जाना है (व्यवधान)

श्री कैलाश नारायण सारंग: एक्स-प्लोसिव से भरा हुआ ट्रक पकड़ा गया है, होम मिनिस्टर साहब कुछ कहें (स्यवधान)

THE DEPUTY CHAIRMAN: Never mind. If you are interested, you can come to the House. The Matter is closed now. (Interruptions)

् डा॰ अधार अहमाः सदन उठने से पहले (व्यवधान)

उपसभापति : सदन उठने की बात महीं है।

Do you have any idea when Rajesh Pilot is coming? (Interruptions) Please. If you keep quiet, I can find out and settle this matter. Have you got any idea?

डा॰ अवरार अहमक्ष: मेडम, यह पता करवा रहे हैं (ब्यवधान)

THE DEPUTY CHAIRMAN: Some-body has informed me that Mr. Rajesh Pilot is coming at 1.30. I can even keep it at 2.30. Please find out and come back within an hour or so. That matter is over now.

RE, NOTICE OF BREACH OF PRIVILEGE

SHRI KAMAL MORARKA (Rajasthan): Madam, I rajsed a privilege motion. Can I speak on that.

श्री सत्य प्रकाश मालवीय: (उत्तर प्रदेश): मालनीया उपसभापति महोदया (व्यवधान)

उपसभापतिः वे प्रिविलेज की बात कर रहे हैं (व्यवधान)

श्रोमती सुषमा स्वराज: (हरियाणा): हमें भी कहना है (व्यवधान)

उपसभापति : यह प्रिविलेज हो जाने दीजिये ।

SHRI KAMAL MORARKA: I draw the attention of Madam, Deputy Chairman (Interruptions) I want pin-drop silence.

THE DEPUTY CHAIRMAN: Mr. Morarka, you address the Chair.

SHRI KAMAL MORARKA: Madam, I have today submitted a notice breach of privilege and contempt-of the House committed by the Delhi Police. It is also reported in the Indian Express today—the subject matter of my tempt notice. We all know that on 25th February, when the BJP had announced a rally in Delhi, Police had made extensive arrangements to stop the rally. 90 ban